

DIVISION BENCH

ITEM NO.2 to 3 & 101 to 103

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.2- CP (IB) No.22/ALD/2024

NAME OF THE COMPANY	STATE BANK OF INDIA V/S GURPAL SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)
UNDER SECTION	95 IBC

ITEM NO.3- CP (IB) No.23/ALD/2024

NAME OF THE COMPANY	STATE BANK OF INDIA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)
UNDER SECTION	95 IBC

ITEM NO.101- CP (IB) No.67/ALD/2022

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURMIT SINGH MANN (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	95 IBC

ITEM NO.102- IA NO.88/2024 IN CP (IB) No.68/ALD/2022

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURPAL SINGH MANN (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	95 IBC

ITEM NO.103- IA NO.13/2024 IN CP (IB) No.113/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

-Sd-

-Sd-

Sh. Sandeep Arora, Adv. : *For the Financial Creditor/Bank*
(in item nos.2, 3, 101 & 102)

Sh. Ashish Verma, Adv. : *For the Applicant/Bank of Baroda in*
IA No.13/2024
(in item no.103)

Ms. Varsha Banerjee, Adv. : *For the Personal Guarantor*
(in item no.2)

Ms. Prachi Johri alongwith : *For the Personal Guarantor*
Sh. Abhijit Chatterjee, Adv. (in item nos.3, 101 & 103)

Sh. Maneesh Kumar alongwith : *For the Applicant/RP, Mr. Sumit Shukla*
Ms. Devshree Chauhan, Adv. present in person in IA No.88/2024
(in item no.101 & 102)

ORDER

1. Ld. Counsels representing the parties are present.
2. At the joint request made by both the Ld. Counsels representing the parties, the matters are adjourned for further hearing on 31st July, 2024, to come up higher on the Board.
3. In the meantime, pleadings be completed by exchanging them to opposite side.
4. The photocopy of this order be placed on record in all connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

24th July, 2024

Avaneesh Kumar Singh
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)